

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-03/2022/2873/A

From :- Shri Romen Baruah
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee
Principal Judge, Family Court
Nalbari

Dated Guwahati, the March, 2023

Sub:- **Permission to avail HTC with casual leave.**

Ref:- Your letter No. FC.NLB/08/2019/217 dated 27.03.2023.

Sir,
With reference to the above, I am directed to inform you that, you have been allowed to :

1. **avail Home Travel Concession (HTC) for the block period of 2022-2023 w.e.f. 12.04.2023 to 24.04.2023**, for the journey to your home town Karimganj along with your wife and minor daughter, by the shortest possible route, as per existing Rules,
2. **avail casual leave on 18.04.2023 & 19.04.2023 along with head quarter leave permission w.e.f. the evening of 12.04.2023 (after court hours) till the morning of 24.04.2023 (before court hours).**

Further, during your absence the Counsellor, Family Court, Nalbari and in her absence the Chief Judicial Magistrate Nalbari will remain in-charge of your court and office.

Thanking you.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/2874-2875-2876-2877/A, dated-

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Chief Judicial Magistrate, Nalbari.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)

Peta